

Annexure No. 3



Flat No.13, Trupti Garden,
Near Harshal Palace,
Wadgaon Bk, Pune 411051
e-mail : cavivekdabhade@gmail.com

LIST OF STAKEHOLDERS OF DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION) AS ON 6th FEBRUARY, 2024

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Desimran Cartons Private Limited on 21st April 2022, as the order is uploaded on website of Hon'ble NCLT on 18th April 2022. The following claims were received by the Liquidator till last date for submission of claim and some claims after that. The Liquidator verified the claims received by him although no information was received from the suspended directors and since the Liquidation is in its final stages, the claims were admitted based on the claims forms submitted with him, which were earlier under verification and as such the list of stakeholders has been prepared:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on 06.02.2024

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs			0					NA	



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2	Liquidation costs incurred till date					939801.22					NA	
3	Secured financial creditors	3	352607287.25	3		352607287.25	0		0	0	1	
4	Unsecured financial creditors	NA	NA	NA		NA	NA	NA	NA	NA	2	
5	Operational creditors (Workmen)	NA	NA	NA		NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	14	10425071	9		5755365	0		3219235	1450471	4	
7	Operational creditors (Government Dues)	1	18518462	1		18518462	0		0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	2723109	2		934058	0		1789051	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	3006250	1		1650000	0		1356250	0	7	
Total		22	386751970	16		379486748	0		5814751	1450471		



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**VIVEK
DABHADE**
Insolvency Professional
IBBI/IPA-001/IP-P00306/2017-18/10570

Annexure-1

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether the security interest is retained? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted				
1	Janseva Sahakari Bank Limited	-	18.05.2022	32387000	32387000	Secured Financial Debt	32387000	No	-	-	8.53%	0	0	0	NA
2	Jalgaon Janata Sahakari Bank Limited	-	18.05.2022	248579015	248579015	Secured Financial Debt	248579015	No	-	-	65.50%	0	0	0	NA
3	Dombivali Nagari Sahakari Bank	-	05.05.2022	71641272	71641272	Secured Financial Debt	71641272	No	-	-	18.88%	0	0	0	NA



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DABHADE**
Insolvency Professional
IBBI/IPA-001/IP-P00306/2017-18/10570

Annexure-2

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024

List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted				
		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-3

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024

List of operational creditors (Workmen)

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Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of claim contingent of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted				
NA		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA



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Annexure-4
Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024
List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation	Nature of claim	% share in total amount of claims admitted					
1		Ghanashyam Devidas Bhosale	-	12.05.2022	955188	165596	-		0.21%	0	0	789592	0	NA
2		Sangram Chandrakant Jadhav	-	14.05.2022	319019	253600	-		0.07%	0	0	65419	0	NA
3		Sandesh Ganapat Herekar	-	14.05.2022	830986	689883	-		0.18%	0	0	141103	0	NA
4		Blossom John Paul	-	16.05.2022	1099747	1009101	-	Unsecured Operational debt	0.27%	0	0	90646	0	NA
5		Nitin Patil	-	01.06.2022	795581	0	-		0	0	0	795581	0	NA
6		Fransis Fernandes	-	01.06.2022	465344	256317	-		0.07%	0	0	209027	0	NA
7		Suresh Mahajan	-	01.06.2022	1030076	875092	-		0.23%	0	0	154984	0	NA
8		Anant Pawar	-	01.06.2022	464869	380605	-		0.10%	0	0	84265	0	NA



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Insolvency Professional
IBBI/IPA-001/IP-P00306/2017-18/10570

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
9	-	Atul Pralhad Vaidya	-		2218208	1501175	-		0.40%	0	0	717033	0	NA	
10	-	Gangadin Ramchal Prajapati	-		441125	-	-		-	0	0	-	441125	NA	
11	-	Kanhaiya Hariram Agrawal	-	Rcvd during CIRP period	916504	-	-	Unsecured Operational debt	-	0	0	-	916504	NA	
12	-	Bhairodin Ramachal Prajapati	-			45572	-		-	-	0	0	-	45572	NA
13	-	Yogendra Budhiram Prajapati	-		47270	-	-		-	0	0	-	47270	NA	



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Annexure-5

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024
List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim			Amount of any mutual dues, that may be set off		Amount of claim rejected under verification		Remarks, if any
	Name of the Claimant	Identification No.	Date of receipt	Amount claimed	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification					
1	CGST & CE - Daman	-	09.05.2022	18518462	Unsecured Operational Debt	0	0	4.88%	0	0	0	0	0	0	0	0	NA

Annexure-6

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024
List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Shreenath Roadways Private Limited	-	23.04.2022	267372	0	Unsecured Operational Debt	-	No	0	0	0	267372	0		Claim settled through order of Court and hence rejected
2	Pride Graphics	-	01.06.2022	1407746	712223		No	0	0.19%	0	0	695523	0		NA



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DABHADE**
Insolvency Professional
IBBI/IPA-001/IP-P00306/2017-18/10570

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				
3	Print Solutions	-	Rcvd during CIRP	481946	243411	Unsecured	-	No	0	0.06%	0	238535	0	NA
4	Nitin Patil	-	01.06.2022	833417	0	Debt	-	No	0	0	0	833417	0	NA

Annexure-7

Name of the corporate debtor: Desimran Cartons Private Limited; Date of commencement of liquidation: 28.03.2022; List of stakeholders as on: 06-02-2024
List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholder (preference shareholder / equity shareholder / partners / others)	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending (Yes/No disposal)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Sharadchandra D Mistry	Other	-	07.02.2023	3006250	1650000	Unsecured	NA	NA	0.43%	NA	NA	1356250	0	NA

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DABHADE**
Insolvency Professional
IBBI/IPA-001/IP-P00306/2017-18/10570




Vivek Muralidhar Dabhade
DESIMRAN CARTONS PRIVATE LIMITED (UNDER LIQUIDATION)
Liquidator

Registration No.: IBBI/IPA-001/IP-P00306/2017-2018/10570
Address: Flat no. 13, Trupti Garden,
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Pune 411051